

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/684/2018

Jabalpur, this Monday, the 23rd day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Prakash Newlay, S/o Late O.P. Newlay, D.O.B. 30.07.1962 D.O.A.04.04.1983 R/o H.No.30 Brumohan Nagar Rampur, Jabalpur 482001 (M.P.)
2. P.K. Shrivastava, S/o Late B.P. Shrivastava, D.O.B. 29.11.1961 D.O.A.05.03.1982 R/o H.No.122 Abhyudaya Nagar-2 GCF Estate, Jabalpur (M.P.)
3. Rakesh Kumar Shrivastava, S/o Late U.P. Shrivastava, D.O.B. 01.07.1961 D.O.A.04.04.1983 R/o H.No.72/2 Type 4 New Colony, G.C.F. Estate Jabalpur (M.P.)
4. Lokesh Gupta, S/o Shri Omprakash Gupta, D.O.B. 01.07.1980 D.O.A.22.10.2003 R/o H.No.50/1 Rajaji Oval, G.C.F. Estate Jabalpur (M.P.)
5. Brijesh Sharma, S/o Late L.B. Sharma, D.O.B. 02.12.1978 D.O.A.12.03.2003 R/o H.No.124 Abhyudaya Nagar-2, G.C.F. Estate Jabalpur (M.P.)
6. Jitendra Ram, D.O.B. 05.07.1972 D.O.A.17.06.2003 R/o 125 Abhyudaya Nagar-2, G.C.F. Estate Jabalpur (M.P.)
7. P.K. Vishwakarma, S/o Late S.L. Vishwakarma, D.O.B. 13.06.1961 D.O.A.07.04.1982 R/o Flat No.12, Sharma Complex Subhash Nagar, Manegaon, Khmaria Estate Jabalpur (M.P.)
8. H.S. Deshpande S/o Shri S.K. Deshpande D.O.B. 11.10.1978 D.O.A.20.02.2003 R/o 127 Abhyudaya Nagar-2, G.C.F. Estate Jabalpur (M.P.)
9. Jitendra Ram, S/o Shri Garjan Ram, D.O.B. 05.07.1972 D.O.A.17.06.2003 R/o H.No.125, Abhyudaya Nagar-2 G.C.F. Estate Jabalpur (M.P.)

-Applicants

(By Advocate –**Shri S.K. Nandy**)

V e r s u s

1. Union of India, Through its Secretary, Ministry of Defence, South Block, New Delhi 110 011
 2. The Director General Cum Chairman, Ordnance Factory Board, 10-A Saheed Khudiram Boase Marg, Kolkatta 700001 (W.B.)
 3. Senior General Manager, Gun Carriage Factory, Jabalpur 482011 (M.P.)
- Respondents**

(By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)

By Navin Tandon, AM:-

The applicants are working as Junior Works Manager with the respondent-department.

2. The applicants have submitted that the respondents have issued notification dated 08.09.2017 (Annexure A-5) followed by with another notification dated 20.03.2018 (Annexure A-6) wherein the data required for holding DPC for promotion to the Junior Works Manager (Selection grade) from Junior Works Manager have been asked from various field units.

3. It is the case of the applicant that there is no Service Recruitments Order (for short ‘SRO’) for the post of Junior Works Manager (Selection Grade). Also no seniority list has been published after 01.01.2014.

4. Accordingly, the applicants submit that in the absence of the published seniority list and SRO, holding a DPC for Junior Works Manager (Selection Grade) would be unjust.

5. The applicants have submitted that they have preferred representation raising their grievances. However, the same is kept undecided.

6. Learned counsel for the applicants submits that the applicants would be satisfied if their representation on the subject is decided with a reasoned and speaking order before proceeding ahead with the selection process.

7. Shri S.P. Singh, learned counsel appears on behalf of the respondents on receipt of advance copy of O.A. and submits that he has no objection if this Original Application is decided in above terms.

8. Accordingly, at admission stage itself, without going into the merits of the case, this Original Application is disposed off by directing the competent authority of the respondent-department to decide representations preferred by the applicants on 10.07.2018. Till such time representation is decided, the respondents are directed to not to proceed with the selection process.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member